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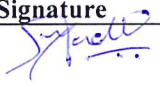
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.08.2018 AT 10.30  
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB)No.310/9/HDB/2018
NAME OF THE COMPANY	Ramky Infrastructure Ltd
NAME OF THE PETITIONER(S)	Baba Jagta Shuttering Pvt Ltd
NAME OF THE RESPONDENT(S)	Ramky Infrastructure Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SANTOSH JADHAV For Narsimha Singh	Advocate	9866605055	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Avinash Desai		9908888234	D. Avinash
Kopal Sharraf		avinish@desai-law offices.com	

**ORDER**

Learned counsel Mr.Santosh Jadhav present for Petitioner.  
Learned counsel Mr.Avinash Desai and Ms.Kopal Sharraf  
present for Respondent.

Memo filed by the Petitioner seeking permission to withdraw  
the petition and it is also signed by the Respondent on the  
ground that matter is settled.

Settlement agreement filed.

Permission granted.

Petition is disposed of as withdrawn.

  
MEMBER JUDICIAL